GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1667

TO BE ANSWERED ON THE 06TH MARCH, 2018 /PHALGUNA 15, 1939 (SAKA)

MONITORING OF CYBER SPACE

1667. SHRIMATI RAKSHATAI KHADSE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government proposes to constitute a new division to deal with the concerns over the rising incidents of sharing pornography over internet for effective monitoring of cyber space and blocking websites flouting Indian laws, especially those relating to child porn;

(b) if so, the details thereof;

(c) whether the Government is proposing any online portal for preparing, followup action and issuance of advisories on fraud related matters; and

(d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

a) to d): The Ministry has recently setup a Cyber & Information Security Division to look into matters relating to cyber-crime & information security etc. Ministry of Home Affairs is implementing the 'Cyber Crime Prevention against Women and Children (CCPWC)' scheme from NIRBHAYA funds during the period 2017-2020, which inter alia, aims at setting up an online cyber-crime reporting platform to allow public to report complaints of cyber crime including child pornography and facilitate removal of child pornographic content in coordination with concerned ministries. This Ministry has also issued an advisory on "steps to check phone frauds" dated 12th February 2018 to all State

Governments/UT Administrations.

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